OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE EAST DISTRICT KARKARDOOMA COURTS, DELHI

## ORDER

Sh. Ajay Garg, ADJ-01, East District/Officer Incharge, all Record authorized to supervise the work of weeding out the recrod of the Record 26.12.2023 to 30.12.2023 (both days inclusive) during winter vacations 2023

The aforesaid Judicial Officer shall be entitled to avail compensatory leave during the Calender Year, 2024.

(SANJEEV JAIN

Principal District & Sessions Judge (Officiating) East District, KKD, Delhi

12025-41

/Judl/East/KKD/Delhi/2023.

Dated: 23/12/2023

Copy forwarded for information/necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge, (H.Qs), Tis Hazari Courts, Delhi

3. The Judicial Officers concerned.

- 4. All the Judicial Officers of East District, Karkardooma Courts, Delhi.
- 5. The Officer In Charge, Bail & Filing Section, Karkardooma Courts, Delhi.

6. The Administrative Civil Judge, East District, Karkardooma Courts.

- 7. The Administrative Officers (Judl.)/Incharge, Care Taking Branch & Pool Car, with the direction to make necessary arrangements.
- 8. The Administrative Officers (Judl.)/Incharge, Care Taking Branch, East District, with the directions to display the same on Notice Board of KKD Courts, Complex, Delhi.

9. The H.O.O. East District, Karkardooma Courts, Delhi.

10. The Administrative Officers (Judl.), Administration Branch, General Branch, Bail & Filing Section, East District, Karkardooma Courts, Delhi.

11. The Public Prosecutor, East District, Karkardooma Courts.

12. The Incharge, Lock-up, Karkardooma Courts, Delhi.

13. PRO/APRO, Karkardooma Courts, Delhi.

14. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.

C15. The Website Committee, Tis Hazari Courts, Karkardooma Courts Delhi.

16. P.S. to the undersigned.

17. R&I Branch for uploading on LAYERS.

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Principal District & Sessions Judge (Officiating) East District, KKD, Delhi.